

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF JUNE-2013

**DATE OF HEARING 17.06.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	761070/05	Opp. No. AMD-211236	M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad  V/S  M/s. Intas Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	422857/12	Opp. No. AMD-51992	M/s. Karam Chand Rubber Industrial Pvt. Ltd., Ghaziabad / M/s. Nagpaul & Associates, New Delhi  V/S  M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	748043/05	Opp. No. AMD-711643	M/s. Cipla Ltd., Mumbai / M/s. Jasani & Company, Rajkot  V/S  M/s. Intas Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	

4.	645938/05	Opp. No. AMD-214823	M/s. Aviat Health Care Pvt. Limited, Navi Mumbai  V/S  Mr. Shyam B Singh, Jaipur / M/s. Remfry & Sagar, Gurgaon	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	662133/03	Opp. No. AMD-716669	M/s. Remfry & Sagar, Gurgaon  V/S  Mr. Shashikant R. Vadhar, Bhavnagar / M/s. H. K. Acharya & Co., Ahmedabad			

**DATE OF HEARING 18.06.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	625673/05	Opp. No. AMD-194540	M/s. IPCA Laboratories Limited, Mumbai/ M/s. International Trade Marks Bureau, Mumbai  V/S  M/s. Indamed Pharmaceuticals Pvt. Ltd. Gandhinagar / Mr. Subhaschandra V. Purohit, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	714297/05	Opp. No. AMD-125490	M/s. GlaxoSmithkline Pharmaceuticals Limited, Mumbai  V/S  M/s. Alembic Pharmaceuticals Ltd., Baroda / M/s. Nanavati Associates, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	716819/05	Opp. No.	M/s. Wing	12.00	Shri S. B. Palo,	

		AMD-119320	Pharmaceuticals Pvt. Ltd., New Delhi / Mr. Ajay Sahni, New Delhi  V/S  M/s. Medico Labs, Ahmedabad / Mr. Subhaschandra V. Purohit, Ahmedabad	P.M	Asst. Registrar of Trade Marks	
4.	632902/09	Opp. No. AMD-203210	M/s. Tata Motors Limited, Mumbai / M/s. DePenning & DePenning, Mumbai  V/S  M/s. Panasonic Battery India Co., Vadodara / M/s. R. R. Shah & Co., Ahmedabad	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 19.06.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	755989/03	Opp. No. AMD-233626	M/s. Royal Heena Products, Pali (Raj.) / M/s. H. K. Acharya & Co., Ahmedabad  V/S  M/s. Topline Exim Inc., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	612626/30	Rect. No. AMD-212772	M/s. Bhagwati Floor Mills Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad  V/S  M/s. Bhagwati Flour Milling Pvt. Ltd., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	706103/30	Opp. No. AMD-95553	M/s. Ashoka Trade Marks Co., New Delhi / M/s. Archies Limited, New Delhi	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/S M/s. Archi Food Products, Kheda			
4.	886734/30	Opp. No. AMD-719162	M/s. The Gujarat Tea Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai  V/S M/s. Patel Enterprise, Sanand	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 20.06.2013**

1.	483817/05	Opp. No. AMD-450	M/s. Crawford Bayley & Co., Mumbai  V/S M/s. Cadila Laboratories Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	755969/25	Opp. No. AMD-244291	M/s. DePenning & DePenning, Chennai  V/S M/s. Varun Win, Ahmedabad / M/s. Brahmbhatt & Associates, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	641495/29	Opp. No. AMD-202089	M/s. National Export Industries, Rajkot / M/s. K. J. Jasani & Co., Rajkot  V/S M/s. Shree Damodar Oil Mills, Rajkot / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	641495/29	Opp. No. AMD-206317	M/s. Kochar Brothers Rice Mills, Amritsar/ M/s.	12.30 P.M	Shri S. B. Palo, Asst. Registrar of	

			Grover & Associates, Delhi		Trade Marks	
			V/S			
			M/s. Shree Damodar Oil Mills, Rajkot / M/s. Y. J. Trivedi & Co., Ahmedabad			

**DATE OF HEARING 21.06.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	751881/05	Opp. No. AMD-718038	M/s. Cipla Limited, Mumbai / Mrs. V. G. Parulkar, Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
			V/S			
			M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad			
2.	676252/31	Opp. No. AMD-60521	M/s. Saheli Marketing, Dharwad / Mrs. A. V. Nathan, Bangalore	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
			V/S			
			M/s. Saheli Products, Udaipur / Shri Darshan P. Kinariwala, Ahmedabad			
3.	714609/05	Opp. No. AMD-156915	M/s. GlaxoSmithkline Pharmaceuticals Limited, Mumbai	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
			V/S			
			M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad			
4.	496436/05	Opp. No. AMD-640	M/s. Metropolitan Trading Co., Mumbai / M/s. Y. J.	12.30 P.M	Shri S. B. Palo, Asst. Registrar of	

			Trivedi & Co., Ahmedabad  V/S  M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad		Trade Marks	
5.	730777/05	Opp. No. AMD-221473	M/s. Cipla Limited, Mumbai/ Mrs. V. G. Parulkar, Mumbai  V/S  M/s. Saga Laboratories, Ahmedabad / M/s. H. K. Acharya & Co., Ahmedabad	02.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 24.06.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	750681/30	Opp. No. AMD-205325	M/s. Three-N-Products Pvt. Ltd., New Delhi / M/s. Trade Mark Protec Co., New Delhi  V/S  M/s. Mayur Food Products, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	623689/30	Opp. No. AMD-198019	M/s. Paras Trading Co., Delhi / M/s. Manchanda Associates, New Delhi  V/S  M/s. Patel Chaturbhai Ranchhodbhai & Co., Kheda / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	623690/30	Opp. No. AMD-198020	M/s. Sharp Trade Mark Co., New Delhi / M/s.	12.00 P.M	Shri S. B. Palo, Asst. Registrar of	

			Paras Trading Co., Delhi  V/S  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Patel Chaturbhai Ranchhodbhai & Co., Kheda		Trade Marks	
4.	721619/05	Opp. No. AMD-194810	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  M/s. Cadila Healthcare Ltd., Ahmedabad / M/s. Nayan Rawal & Associates, Mumbai	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 25.06.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	742094/24	Opp. No. AMD-110372	M/s. Shivam International, Amritsar  V/S  M/s. Shivam Prints, Surat / M/s. M. P. Mirchandani & Co., Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	779170/26	Opp. No. AMD-207684	M/s. Paresh Enterprises, Mumbai / M/s. M. P. Mirchandani & Co., Mumbai  V/S  M/s. Hansam Industries Corporation, Baroda / M/s. Kuldip & Associates, New Delhi	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	723359/05	Opp. No. AMD-194092	M/s. Cadila Healthcare Ltd., Ahmedabad / Mr.	12.00 P.M	Shri S. B. Palo, Asst. Registrar of	

			Suresh M. Upadhyaya, Ahmedabad  V/S  M/s. Aldoc Pharmaceuticals, kota / M/s. M. P. Mirchandani & Co., Mumbai		Trade Marks	
4.	779391/24	Opp. No. AMD-172861	M/s. Krishna & Saurastri, Mumbai  V/S  M/s. Nokha Cotton Industries, Nokha / M/s. Agrawal & Company, Jodhpur	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 26.06.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	772541/11	Opp. No. AMD-234231	M/s. Polycon Industries Pvt. Ltd., Guwahati  V/S  M/s. Baid Rotomoulers Pvt. Ltd., Jaipur / M/s. Delhi Registration Services, New Delhi	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	642618/29	Opp. No. AMD-204373	M/s. INTTL, New Delhi  V/S  M/s. The Gujarat Tea Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	642611/30	Opp. No. AMD-207160	M/s. INTTL, New Delhi  V/S  M/s. The Gujarat Tea	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	



			Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai			
4.	642613/30	Opp. No. AMD-221431	M/s. INTTL, New Delhi  V/S  M/s. Gujarat Tea Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 27.06.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	534183/06	Opp. No. AMD-799	M/s. Surya Roshni Ltd., Delhi / M/s. Indian Trade Marks Co., Delhi  V/S  M/s. Sunrise Industries, Jamnagar / M/s. Fatechchand C. Shah & Co., Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	825568/29	Opp. No. AMD-233569	M/s. Bhagwati Oil Mills, Dist.-Koderma/ M/s. S. Majumdar & Co., Calcutta  V/S  M/s. Shree Bhagwati Oil Industries, Bharatpur / M/s. Taj Trade Mark Pvt. Ltd., Agra	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	721825/30	Opp. No. AMD-226367	M/s. KRBL Limited, Delhi / M/s. Delhi Registration Service, Delhi  V/S  M/s. Maheshwari Industries Pvt. Ltd., Sriganaganagar / M/s. Taj Trade Mark Agency, Agra	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	662727/09	Opp. No. AMD-239492	M/s. Depenning & Depenning, Mumbai/ M/s.	12.30 P.M	Shri S. B. Palo, Asst. Registrar of	

			Tata motors Limited, Mumbai		Trade Marks	
			V/S			
			M/s. Panasonic Battery India Co. Ltd., Vadodara / M/s. R. R. Shah & Co., Ahmedabad			

**DATE OF HEARING 28.06.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	787165/07	Opp. No. AMD-232925	M/s. Honest trading Co. Pvt. Ltd., Navsari / Mr. Chandrakant M. Joshi, Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
			V/S			
			M/s. Gayatri Machine Tools, Rajkot / Mr. Rameshbhai M. Ghodasara, Rajkot			
2.	635576/03	Opp. No. AMD-221355	M/s. Nirma Limited, Ahmedabad / M/s. Y. J. Trivedi & Co, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
			V/S			
			M/s. Rajasthan Detergent, Jodhpur/ M/s. G. D. Bansal & Associates, Jaipur			
3.	760656/07	Opp. No. AMD-175634	Mr. Jayantibhai Shankarbhai Patel, Mumbai / Mr. Chandrakant M. Joshi, Mumbai	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks	
			V/S			
			M/s. Dowel Engineering Works, Rajkot			

4.	842945/16	Rect. No. AMD-249059	M/s. Shivam Home Industries, Ahmedabad / M/s. Brahmbhatt & Associates, Ahmedabad  V/S  Shri Pankaj Bhai Sitaram Nayak, Ahmedabad / Mr. Ashok Kumar R. Verma, Ahmedabad		Shri S. B. Palo, Asst. Registrar of Trade Marks	
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